

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BF-NTPC ENERGY SYSTEMS LIMITED

1.	NAME OF CORPORATE PERSON	BF-NTPC ENERGY SYSTEMS LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/06/2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40106DL2008PLC179793
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON ADDRESS OTHER THAN REGISTERED OFFICE WHERE ALL OR ANY BOOKS OF ACCOUNT AND PAPERS ARE MAINTAINED	#14th Floor, Antariksh Bhavan 22, Kasturba Gandhi Marg New Delhi Central Delhi DL 110001 #CS 8-10, 6th Floor, Tower- A, The Corenthum, A- 41, Sector- 62 NOIDA 201301
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09-10-2018
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Narender Kumar Sharma Plot 112A, Udyog Vihar, Phase-V, Gurgaon, Haryana-122016 nksharma.fcs@gmail.com / nksharma.ip@gmail.com 0124-4304315-16/ Mob No. 9818782268 IBBI/IPA-002/IP-N00125/2017-18/10294
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08-11-2018

Notice is hereby given that the BF-NTPC Energy Systems Limited has commenced voluntary liquidation on 09-10-2018.

The stakeholders of BF-NTPC Energy Systems Limited are hereby called upon to submit a proof of their claims, on or before 08-11-2018, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Narender Kumar Sharma

Liquidator of BF-NTPC Energy System Ltd

A Company under Voluntary Liquidation

Date: 12-10-2018

Place: Gurugram

Announcement on the birth anniversary of Guru Nanak Dev.

लोक सेवा आयोग

0404, website: www.ukpsc.gov.in

0 / डिग्री / सेवा-02 / 2017-18

अक्टूबर, 2018

पुति

उत्तराखण्ड लोक सेवा आयोग द्वारा

डी0आर0 / सेवा-2 / 2017-18 दिनांक

टेंट प्रोफेसर (वाणिज्य) पद पर चयन

31 अक्टूबर, 2018 एवं 01 नवम्बर, 2018

अनुक्रमांकवार साक्षात्कार कार्यक्रम,

23 अक्टूबर 2018 से आयोग की

लोड कर सकते हैं। अह अभ्यर्थियों को

वित नहीं किये जायेंगे।

(आनन्द स्वरूप) सचिव।

SELECTION COMMISSION

2, PANCHKULA - 134151

Website www.hssc.gov.in

Notice

for Submission of Online
o-Inspector (Male), Category
Advertisement No. 3/2018,
4.2018)

the words 'next preceding' in the
ice Rules, as applicable to the
tisement No. 8/2015, dated
post of Sub-Inspector (Male),
n 1st February, 2016 while the
Court in various Writ Petitions
and held that the date for
uary, 2015 and not 1st February

e under category No. 5 of
Inspector Male) and a fresh
4.2018 has been issued for the
ry No. 4) the Govt. has decided
andidates who applied under
didature were rejected as well
d not apply.

tes who could not apply or their
e not less than 21 years and not
February, 2015, can also apply
Category No. 4 for the post of
andidates can apply now, online
ion Commission website i.e.
22.10.2018 till 11.59 P.M and
or deposit of fee will be

Secretary,
aff Selection Commission,
Panchkula.

Adv. No.9738/AR&DB Chair/PR10/2018

Dated: 11.10.2018

The Department of Aerospace Engineering has Prof. K.A.V. Pandalai Memorial Chair, funded by Aeronautical Research and Development Board (AR&DB), established in June 2000, to enhance the R&D activities in the Department. Bio-data are invited from experienced, eminent personalities who served in national laboratories with expertise in the field of Aerospace Engineering for consideration of appointment as Chair Professor for "Prof. K.A.V. Pandalai Memorial AR&DB Chair". Persons who were not employees of Anna University and above 60 years of age alone need to apply. Interested persons are requested to submit their Bio-data to the Registrar, Anna University, Chennai - 600025 on or before 31.10.2018.

DIPR/1347/Display/2018

For I Deek REGISTRAR

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India)
(Voluntary Liquidation Process)

Regulations. 2017 FOR THE ATTENTION OF THE STAKEHOLDERS
OF BF-NTPC ENERGY SYSTEMS LIMITED

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The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Narender Kumar Sharma

Liquidator of BF-NTPC Energy System Ltd A

Date:14-10-2018

Place: Gurugram

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(Regulation 14 of the Insolvency and Bankruptcy Board of India)
 (Voluntary Liquidation Process)

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Sd/-

Narender Kumar Sharma
 Liquidator of BF-NTPC Energy System Ltd A

Date: 14-10-2018
 Place: Gurugram

DECLARATION